

PUNJAB VIDHAN SABHA
BULLETIN NO.7

Tuesday, the 27th March, 2018 (Morning Sitting)

(From 10.00 A.M to 2.30 P.M)

1. Questions

(a) Starred Questions:

Total No. of Questions on the Order Paper	Answered	Not put	Postponed	Answered under Rule 38	No. of Supplementaries
20	11	08	01	-	21

(b) Unstarred Questions: 09

2. Clarification by Leader of Opposition

On reference by the Hon'ble Member Sardar Sukhbinder Singh Sarkaria to the news published in The Hindustan Times newspaper that every Member of ruling party is facing illegal mining charges, Sardar Sukhpal Singh Khaira, Leader of Opposition gave his clarification that whatever has been stated by him

in respect of the same is recorded in the proceedings of the House and no statement has been given by him in the press outside the House.

3. Calling Attention Notices

1. Shri Aman Arora, M.L.A, Sardar Nazar Singh Manshahia, M.L.A and Sardar Jagtar Singh Jagga Hissowal, M.L.A drew the attention of the Government towards noise being created by Marriage Palaces, Gurdwaras, Temples etc. during examination days.

(No.16)

The Rural Development and Panchayats Minister made a statement.

2. Sardar Dilraj Singh Bhunder, M.L.A, drew the attention of the Government towards pollution being caused by the Thermal Power Plant situated in village Bannawala, District Mansa.

(No.20)

The Rural Development and Panchayats Minister made a statement.

P.T.O...

4. Presentation of Reports

1. The Chairman of the Committee on Estimates (Sardar Sukhbinder Singh Sarkaria) presented the Report of the Committee on Estimates for the year 2017-18 on Budget Estimates in respect of Department of Hospitality, Punjab.
2. The Chairman of Committee on Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes (Dr. Raj Kumar Verka) presented the 43rd Report of the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes for the year 2017-18 regarding implementation of 85th amendment and to withdraw the letter issued on 10.10.2014 by the Personnel Department to secure due representation for the Scheduled Castes, Scheduled Tribes and Backward Classes in the government services of the State.
3. The Chairman of Committee on Government Assurances (Sardar Randeep Singh) presented the 47th Report of the Committee on Government Assurances for the year 2017-18.
4. The Chairman of Questions and References Committee (Rana Gurmeet Singh Sodhi) presented the 11th Report of the Questions and References Committee for the year 2017-18.

5. Walk out

Members of Aam Aadmi Party present in the House staged a walk out raising slogans in protest for not allowing time to speak on various issues.

6. Welcome Announcement by Hon'ble Speaker

The Hon'ble Speaker informed the House about the presence of Smt Preneet Kaur, former Union Minister in the House and welcomed her on behalf of the entire House.

7. Resumption of Discussion on Governor's Address and Vote on Motion of Thanks

The discussion was resumed on the following motion on Governor's Address moved by the Hon'ble Member Sardar Sukhjinder Singh Randhawa, Indian National Congress and seconded by Sardar Amrinder Singh Raja Warring, Indian National Congress and the motion was put to the vote of the House and carried:-

That an Address be presented to the Governor in the following terms:-

" That the Members of this House assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on 20th March, 2018."

The Hon'ble Chief Minister by way of reply to the discussion, spoke for 1 hour and 44 minutes.

8. Walk out

Both the Members of Lok Insaaf Party staged a walk out from the House in protest for not giving reply to the discussion on Governor's Address in Punjabi by the Hon'ble Chief Minister.

9. Amendments on Motion of Thanks

The following amendment notices on Governor's Address one moved by Sardar Sukhpal Singh Khaira, Leader of Opposition and two by Shri Aman Arora, M.L.A were moved in the House collectively and put to vote of the House and disallowed:

"However, it is regrettable that no concrete solution to the problems of RMSA/S.S.A Teachers, Anganwadi workers, Farmers and labourers finds any mention."

"However, it is regrettable that the practice of Halqa incharge which is still prevalent in Punjab finds no mention." and

" However, it is regrettable that nothing has been mentioned about bringing of Conflict of Interest Act which was promised in the Governor's Address of previous year."

**10. Budget Estimates for the year 2018-19
General Discussion on the Budget Estimates for the year 2018-19**

The following Members took part in the discussion and spoke for the time mentioned against their names:-

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| 1. Sardar Kanwar Sandhu,
Aam Aadmi Party | 20 Minutes |
| 2. Sardar Parminder Singh Dhindsa,
Shiromani Akali Dal | 25 Minutes |
| 3. Sardar Davinder Singh Ghubaya,
Indian National Congress | 03 Minutes |

Due to adjournment of the House, the Hon'ble Member, Sardar Davinder Singh Ghubaya will continue the discussion on 27th March, 2018 (Afternoon Sitting).

The House, then adjourned till 3.30 P.M on Tuesday, the 27th March, 2018.

**CHANDIGARH:
THE 27th MARCH, 2018**

**SHASHI LAKHANPAL MISHRA
SECRETARY**